

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 07.04.2017.


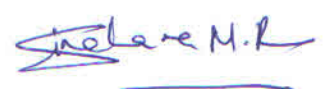
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 236/16	TP 234/17	Hearing	391 / 394	BgSE Properties and Securities Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1	Uday Shankar Assets 9482848179	Adv for Petitioner	
2.	SINCHANA M.R (9945320087)	Adv. for ROC	

Counsel for petitioner is present. Smt. M.R. Sinchana filed memo of appearance for ROC and RD. Counsel for petitioner is directed to file affidavit with regard to certain points raised by the Tribunal like, visualisation of share premium accounts, observation with SEBI, etc.

List it on 17.04.2017.

MEMBER (J)


MEMBER (T)